

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th April, 2013

NO.HC.VII-01/2013/ **3345** /A. Shri Mir Alfaz Ali, District and Sessions Judge, Nalbari is transferred and posted against the vacant post of Judge, Designated Court, Assam, Guwahati.

In anticipation of his appointment by the Govt. of Assam, Shri Ali will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Nalbari and proceed to join his new assignment **positively on 02.05.2013.**

NO.HC.VII-01/2013/ **3346** /A. Shri Bidyut Kumar Sen, Additional District and Sessions Judge, Dibrugarh is transferred and posted as District and Sessions Judge, Nalbari vice Shri Mir Alfaz Ali transferred.

Shri Sen will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment **positively on 02.05.2013.**

NO.HC.VII-01/2013/ **3347** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such power within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters
1.	Shri Bidyut Kumar Sen	Nalbari	Nalbari

By Order,
Sd/-Robin Phukan,
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-01/2013/ **3348 - 3373** /A.

Dated 26.04.2013


Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information. He is requested to take necessary action (i) to appoint Shri Mir Alfaz Ali as Judge, Designated Court, Assam, Guwahati and (ii) to invest Shri Bidyut Kumar Sen with the powers of District Judge.
2. The Secretary to the Govt. of Assam, Political Department, Dispur, Guwahati for information and necessary action.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati

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6. The Principal Judge, Family Court NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati
13. Shri Mir Alfaz Ali, District and Sessions Judge, Nalbari
14. Shri Bidyut Kumar Sen, Additional District and Sessions Judge, Dibrugarh
15. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
16. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
17. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Chief Judicial Magistrate, _____
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati
21. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
23. The Superintendent (_____), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
25. The Secretary, NEJOTI, Guwahati
26. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)


26/11/2013

26-04-13